

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 3146
TO BE ANSWERED ON 19.03.2026**

EPFO ISSUES

**3146. DR. SUMER SINGH SOLANKI:
SHRI AMAR PAL MAURYA
SHRI BRIJ LAL:
SMT. MAYA NAROLIYA:**

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of new members and establishments added to the Employees' Provident Fund Organisation (EPFO) during 2025 and during the last five years, State-wise;**
- (b) the details of key reforms undertaken under EPFO 3.0, including the rollout of Centralised Pension Payment System (CPPS) for faster and error-free pension disbursement, auto-claim settlement up to ₹5 lakh and simplified transfer procedures;**
- (c) the details of progress made under the Amnesty Scheme-2025, including additional enrolments and eligibility of beneficiaries under PM-VBRY; and**
- (d) whether any proposal exists to revise the minimum EPS pension and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

- (a): The details of the new members and establishments added during the last five years and current year, state-wise are at Annexure 'A'.**
- (b): EPFO 3.0 is a digital transformation initiative by EPFO, designed to streamline processes and reduce paperwork, making it easier for members to manage their social security accounts, faster claims processing and management of all member services from a single unified platform.**

Contd..2/-

Implementation of CPPS:

The Centralized Pension Payments System (CPPS) Module has been fully implemented across all field offices of EPFO w.e.f 1st January 2025. CPPS establishes a centralized disbursement system enabling expedited pension payment through branch of any scheduled bank across the country. More than 70 lakh pensioners are benefited through CPPS every month.

Auto Claim Settlement:

The auto claim limit was increased from Rs. 1 lakh to Rs. 5 Lakh in June 2025. In the current financial year 3,52,20,199 claims up to Rs 5 Lakh, have been settled in auto mode up to 25.02.2026. The auto claim settlement system has significantly improved efficiency of claim settlement. 71.37 per cent of total advance claims have been settled in auto mode in the current Financial Year disbursing an amount of around Rs.51,620 Crores.

Simplification of transfer process of account on change in employment:

This new initiative introduced w.e.f. 19.01.2025 removes the need for members to manually file transfer claims and eliminates the requirement of routing the request through employer in majority of cases. As on 25.02.2026, 70,54,895 auto transfer claims were auto triggered without employees and employer's intervention.

The requirement of approval of either the past or the present employer for the transfer claims has been dispensed in KYC compliant accounts. As on 25.02.2026, 21,39,247 transfer claims were submitted by employees without employer's intervention.

(c): The progress made under the Employee Enrolment Scheme 2025 is as under:

Total number of establishments that have participated: 4,815

Total number of Universal Account Numbers (UANs) declared: 39,093

As per scheme design of PM-VBRY, the benefits are given after completion of six months of eligibility i.e., from the month of March 2026.

Contd..3/-

(d): Employees' Pension Scheme, 1995 is a 'Defined Contribution-Defined Benefit' Social Security Scheme. The corpus of the Employees' Pension Fund is made up of (i) contribution by the employer @ 8.33 per cent of wages; and (ii) 1.16 per cent contribution from Central Government on wages up to Rs.15,000/- per month. All benefits under the scheme are paid out of such accumulations. The fund is valued annually as mandated under paragraph 32 of EPS, 1995.

The Government is providing a minimum pension of Rs.1000 per month to the pensioners under the EPS, 1995 by providing budgetary support, which is in addition to the budgetary support of 1.16 per cent of wages provided annually towards EPS to Employees' Provident Fund Organization (EPFO).

The Government of India is committed to provide a robust social security coverage through EPF Scheme, 1952, EPS-95 and EDLI Schemes being run by EPFO, to the members of these schemes, taking into consideration the sustainability of the respective funds as well as the future liabilities thereon.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question no. 3146 for 19.03.2026

FY	2020-21		2021-22		2022-23		2023-24		2024-25		2025-26 (Current Year Till 05.03.2026)	
	No of New jinee	No of Establis hment(e stablish ments added)	No of New jinee	No of Establis hment(esta blishment s added)	No of New jinee	No of Establis hment(establish ments added)	No of New jinee	No of Establis hment(establish ments added)	No of New jinee	No of Establis hment(establish ments added)	No of New jinee	No of Establis hment(esta blishment s added)
ANDAMAN AND NICOBAR ISLANDS	2277	104	2359	106	2478	140	2376	169	2057	138	1522	207
ANDHRA PRADESH	210912	5090	275656	5555	271601	4910	260762	5664	291813	6734	205965	8592
ARUNACHAL PRADESH	2030	337	3082	387	3232	411	2847	562	1977	490	1573	565
ASSAM	60771	3278	67054	4211	82265	4862	72953	6220	70057	7035	53559	4484
BIHAR	398339	9314	111341	8754	117778	8053	130649	10691	133756	9679	95857	11290
CHANDIGARH	88743	1938	110595	2229	118364	2228	114395	2626	110841	2515	89687	2965
CHATTISGARH	88576	3072	113672	3273	116096	3435	115514	4247	119220	4377	90845	4496
DELHI	476004	17727	691388	18458	824152	18824	810643	20967	835579	20220	680520	23174
GOA	44392	604	47381	672	54268	853	50878	961	49980	1000	37887	1031
GUJARAT	772369	13229	960448	14800	914829	14382	898640	16470	906964	17213	738898	21086
HARYANA	620870	11609	739102	12188	793341	11557	762192	13643	819804	13748	668506	17088
HIMACHAL PRADESH	85383	2763	95091	3708	87752	3478	84635	4384	89359	3102	64131	2855
JAMMU AND KASHMIR	35592	1466	40027	1742	40582	1736	38215	2306	40573	2493	27755	2661
JHARKHAND	79797	3951	104617	3843	104689	3634	108176	4287	153657	4049	71182	4741
KARNATAKA	901454	17573	1327682	20442	1387357	19187	1234585	21442	1300481	21006	1041792	24380
KERALA	116867	7153	183751	7409	213116	6792	201245	7505	206368	7947	149732	9839
LADAKH	208	97	840	122	895	629	603	573	358	482	596	383
MADHYA PRADESH	223896	8843	271683	9157	290393	9902	281639	11252	272411	11016	210497	12107

MAHARASHTRA	1567075	39379	2203697	46159	2323161	43039	2184029	48568	2246821	47473	1756087	54374
MANIPUR	2633	275	2550	267	3111	307	2070	250	2528	321	1911	337
MEGHALAYA	3816	221	6122	741	6169	423	5858	407	5923	308	5709	305
MIZORAM	631	28	812	85	645	55	713	82	800	102	696	71
NAGALAND	762	84	1318	93	1723	110	1734	200	1527	159	1555	135
ORISSA	116169	6070	169846	6844	181159	6016	178802	6773	181256	6579	123432	7389
PUNJAB	148403	2675	180049	3008	151057	2913	143971	3315	129795	3054	92534	3769
RAJASTHAN	296097	10625	388257	12312	379948	11220	394341	12569	403573	15059	316873	18620
SIKKIM	4887	79	5610	65	4334	49	3713	58	4400	65	3158	58
TAMIL NADU	974677	14558	1276243	17392	1310939	17547	1226597	19312	1267288	19709	989737	23333
TELANGANA	455830	12556	633036	14237	753370	13999	721655	16351	723147	16838	550269	20731
TRIPURA	3725	206	5334	211	4567	162	4659	278	4318	234	3689	304
UTTAR PRADESH	484881	22757	637733	24382	645432	27286	656831	34071	670422	31593	499673	36389
UTTARAKHAND	142126	2519	149546	2735	160027	3064	156589	3232	156058	3417	119810	3658
WEST BENGAL	339144	10742	465571	13192	489169	13495	485409	15623	500963	14536	357063	15890
State/UT not clearly identified.		0		0		0		0		0		2
Total	8749336	230922	11271493	258779	11837999	254698	11337918	295058	11704074	292691	9052700	337309
